GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO. 857 ANSWERED ON 24/07/2025

HAR GHAR JAL SCHEME IN UTTAR PRADESH

857. SHRI RAJEEV RAI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the number of companies that were awarded contracts for implementing the projects under Har Ghar Jal Scheme or the scheme itself in Mau district of Uttar Pradesh;
- (b) whether the works thereunder have been completed, if so, the details thereof and if not, the reasons therefor;
- (c) the details of punitive action taken against the defaulting companies, if any;
- (d) whether there is any contracting company against which no action has been taken; and
- (e) if so, the details thereof along with the reasons therefor?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM) -Har Ghar Jal, to be implemented in partnership with State/ UTs, in August 2019. At the start of the mission, only 3.23 crore (16.71%) rural households were reported to have tap water connections. With concerted efforts from both Centre and States/UTs under Jal Jeevan Mission (JJM) – Har Ghar Jal around 12.43 crore additional rural households have been reported to have been provided with tap water connections. Thus, as on 22.07.2025, out of 19.36 crore rural households in the country, more than 15.67 crore (80.94%) households are reported to have tap water supply in their homes.

As reported by the state of Uttar Pradesh, three (3) companies have been awarded contracts for implementing the projects under Har Ghar Jal schemes in Mau districts of Uttar Pradesh.

(b) As reported by the state of Uttar Pradesh, the details of works undertaken by the contracting companies are as under:

District	Co mp any	No of Schemes Allotted	No of Villages Allotted	Regular Water Villages	No of Completed Schemes	Schemes under progress	Remark
Mau	1	219	488	169	45	174	In case of
	2	113	319	112	6	107	incomplete OHT,
	3	200	511	232	60	140	Regular water supply provided directly by Pumping.

As reported by the state, the delay in the completion of schemes are due to Covid-19 pandemic, obtaining NOCs from different departments (like Railways, NH, PWD and expressway) for crossing of pipeline or drain/road cutting, acquiring land for the project, etc.

- (c) As reported by the state, 5 % LD has been imposed on one company as a punitive action for slow progress of the scheme in Mau District.
- (d) and (e) Other two companies are doing well despite the above constraints.
